

23

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT: KARKARDOOMA COURTS, DELHI.**

ORDER

Ms. Manju Bindra, Sr. Administrative Officer (Judl.) posted in East District, who has been directed to look after the work of Shahdara District as Sr. A.O. (Judl.) also vide order no. 925/26128-26198/Admn./P&T/HQs/2023 dated 11.04.2023, is hereby assigned/allocated the work related to Judicial Branch, General Branch, Vigilance Branch, Litigation Branch and RTI Cell of Shahdara District, Karkardooma Courts, Delhi, with immediate effect.

Non-compliance of the directions shall be viewed seriously.

Jain
17/04/23
(SHAIL JAIN)
Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 3325-3342/Admn./SHD/KKD/2023 Dated 17/04/23

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
1. The Principal District & Sessions Judge, East/North-East District, Karkardooma Courts, Delhi.
2. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
3. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
4. Officers/Officials concerned ✓
5. Dealing Officials Personal File/Leave/CR.
6. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
7. PS to the undersigned. ✓
8. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi. ✓

Jain
17/04/23
Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.